

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shri Balaji Entertainments Private Limited Date of Commencement of Liquidation: 03-02-2023; List of Stakeholders as on Date: 19-05-2023; Name of IP: Mr. Sandeep Bishan Swaroop Goel; Process Number: 1; Last 5 digitof registration number: 12172

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	12	273556	12	273556	0	0	0	NA
2	Liquidation costs incurred till date		157738		157738	0	0	0	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	762647304	2	762647304	0	0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	15120758	0	0	0	15120758	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	778199356	14	763078598	0	15120758	0	